Name of the Corporate Debtor: STONE INDIA LTD; Date of Commencement of CIRP: 09-11-2021; List of Creditors as on: 05-05-2022; Name of IP: Mr. Sanjai Kumar Gupta; Process Number: 2; Last 5 digitof registration number: 11045

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	518112556	3	518112556	79.71	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	188	89667610	143	54928583	8.45	0	16850091	17888936	Annexure 5
6	Operational creditors (Employees)	57	82164257	36	21406858	3.29	0	7084732	53672668	Annexure 6
7	Operational creditors (Government Dues)	2	220560337	2	48736	0.01	0	0	220511601	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	46	165220955	25	52166136	8.03	0	37601287	75453532	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	5634174	1	3300000	0.51	0	0	2334174	Annexure 9
Total		297	1081359889	210	649962869	100.00	0	61536110	369860911	